

irrigation and power Projects are not diverted to any other use. The requirements for road construction works are included in the demand of the State Public Works Departments without specific mention of the works for which cement is required. A quantity of 15.58 lakh tonnes was allocated to the State of Maharashtra for the period July, 1973 to June, 1974 against which a quantity of 12.42 lakh tonnes was actually despatched. The Government of Maharashtra has recommended a quantity of 2.33 lakh tonnes for irrigation and power works for the period July, 1973 to March, 1975 and the release orders for the entire quantity were issued by the Office of the Cement Controller.

Setting up of a tyre factory near Mysore

284. SHRI B. P. NAGARAJA MURTHY: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that Government have decided to set up with Czech collaboration a new tyre factory in private sector in Karnataka; and

(b) if so, what are the details regarding its annual capacity and the terms of the agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI): (a) Government have granted an Industrial Licence to M/s. Vikrant Tyres Ltd., Mysore to setup an undertaking in Karnataka for the manufacture of Automobile tyres and tubes in collaboration with M/s. Techno-export Foreign Trade Corporation, Czechoslovakia.

(b) The annual capacity of the factory would be 4,00,000 Nos. each automobile tyres and tubes. The collaboration is technical in nature and is for a period of five years.

Defective coca-cola

285. SHRI B. P. NAGARAJA MURTHY: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have received any complaints regarding the defective manufacture of coca-cola; and

(b) if so, what are the details thereof and what action Government have taken thereon?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) No such complaint has been received in this Ministry.

(b) Question does not arise.

286. [Transferred to the 31st July, 1974.]

Take-over of sick textile mills

287. SHRIMATI SUMITRA G. KULKARNI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that the programme to nationalise the sick textile mills has suffered on account of indecision by the State Government concerned in this regard;

(b) if so, what are reasons for which State Governments have not taken any decision; and

(c) what action Government propose to take in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) and (c) Do not arise.

Effect of railway strike on industrial production

288. SHRI K. L. N. PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that the industrial production was greatly affected due to railway strike in May, 1974;